

- I. Use Of Cow Urine Distillate (Go-Mutra) As Bioenhancer Of Anti-Infective And Anticancer Agents.
- II. Pharmaceutical Composition Containing Cow Urine Distillate As An Antioxidant.

(b) The first application (A1) was jointly filed in the name of Council of Scientific and Industrial Research (CSIR), Central Institute of Medicinal and Aromatic Plants, Lucknow and Go Vigyan Anusandhan Kendra, Nagpur. Based on this work, 3 US patents were granted, as per details given below:—

- a. US patent no. 6410059 granted on 25.6.2002.
- b. US patent on 6896907 granted on 24.5.2005
- c. US patent on 7235262 granted on 26.6.2007

The second patent (A2) was filed in the name of Council of Scientific and Industrial Research, National Environmental Engineering Research Institute, Nagpur and a US patent 7718360 was granted on 18th May, 2010 for **Composition comprising redistilled cow's urine distillate for protecting and/or repairing DNA from oxidative damages and a method thereof**. This patent was based on RCUD which is already available as a product in the market and included inventors from Go Vigyan Anusandhan Kendra, Nagpur also.

(c) and (d) At the moment, no further work being undertaken.

#### **Autonomy for Government hospitals in Delhi**

940. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has been actively considering to provide autonomy to Government hospitals in the capital;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the grant of autonomy to those hospitals will accrue any benefits to Central Government Health Scheme (CGHS) beneficiaries and general public; and
- (d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) There is no such proposal at present.

(c) and (d) Does not arise.

#### **Recognition to medical colleges**

†941. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of medical colleges which were given recognition during the tenure of ex-Chairman of the Medical Council of India (MCI), Shri Ketan Desai;

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†Original notice of the question was received in Hindi.

(b) whether the established guidelines had been followed thoroughly while being given recognition to these colleges;

(c) whether Government is considering to review the matter of recognition given to medical colleges during the tenure of the ex-Chairman of the MCI; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) As per information provided by Medical Council of India (MCI), 20 medical colleges were considered by MCI for recognition during the tenure of Ex-Chairman of MCI. Out of these, 17 medical colleges have been recognized under Section 11(2) of Indian Medical Council Act, 1956 and rest 03 medical colleges on each in Andhra Pradesh, Karnataka and Maharashtra are to be reconsidered by the newly constituted Board of Governors, MCI.

#### **Healthcare facilities in LWE Districts**

942. MS. MABEL REBELLO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Ministry has any special package to cater to the needs of health in tribal areas particularly 34 Left Wing Extremism (LWE) affected districts;

(b) whether the Ministry is aware that there are no community health centres or medical staff in most of the tribal blocks; and

(c) in what manner Government proposes to overcome these problems of construction of Community Health Centres (CHCs), Primary Health Centres (PHCs) and the lack of staff in these naxal affected blocks and ensure health care for the population of the area?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes, special packages have been incorporated in respective State Programme implementation Plans for providing healthcare to the people in the tribal areas particularly in 34 Left Wing Extremism (LWE) affected districts in the form of monetary incentives, performance incentives and award for working in Difficult Areas.

Also non monetary incentives such as preferential postings for Medical Officers mandatory postings and Post Graduate Linkages for Medical Officers such as Preference for Post Graduate for 5 years service in tribal/difficult area are in place in some States to address the shortage of doctors in difficult areas and LWE affected block.

(b) and (c) It is a mandate of National Rural Health Mission to ensure availability of health infrastructure like Community Health Centres, Primary Health Centres and Sub Centres to ensure health care services in the tribal areas and naxal affected blocks.

#### **Service tax on cashless mediclaim facility**

943. MS. SUSHILA TIRIYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the patients availing cashless mediclaim facility have to bear service tax of more than 10 per cent in every claim; and